

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 417**  
**IB/795/ND/2022**

**IN THE MATTER OF:**

M/s Squares And Spaces Projects Private limited	...	Applicant
Versus		
Karvy Innotech Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Nikhil Verma  
For the Respondent : Adv. Samar Bansal, Adv. Vipul Kumar  
For the RP : Adv. Adhish Srivastava, Adv. Avdhesh Bairwa.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **03.05.2024**.

**Sd/-**  
**(Court Officer)**